

- I. **Financial Estimates and Performance Budget (2022-23) of the ESIC, New Delhi**
- II. **Consolidated Accounts (2019-20) the Employees' Provident Fund Organisation, New Delhi and related papers**

**श्रम और रोजगार मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली):** महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- I. Financial Estimates and Performance Budget of the Employees' State Insurance Corporation (ESIC), New Delhi, for the year 2022-23, under Section 36 of the Employees' State Insurance Act, 1948.
- II. (a) Consolidated Annual Accounts of the Employees' Provident Fund Organisation, New Delhi, for the year 2019-20 and the Audit Report thereon, under sub-section (2) of Section 74 of Employees' Provident Funds Scheme Act, 1952.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. For I and II, See No. L.T. 6931/17/22]

### **Notifications of the Ministry of External Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (DR. RAJKUMAR RANJAN SINGH) : Sir, I lay on the Table, under sub-section (2) of Section 42 of the Nalanda University Act, 2010, a copy each (in English and Hindi) of the following Notifications of the Ministry of External Affairs:-

- (1) No. S/321/8/2018, dated the 3<sup>rd</sup> December, 2021, publishing the Nalanda University (Amendment) Statutes, 2021.
- (2) No. S/321/25/2014 (E), dated the 8<sup>th</sup> December, 2021, publishing the Nalanda University (Academic) Ordinances, 2021.

[Placed in Library. For (1) and (2) See No. L.T. 6905/17/22]